

of the Working Journalists (Fixation of Rates of Wages) Act, 1958 during the last three years; and

(b) if so, the details thereof ?

THE MINISTER OF LABOUR (SHRI BINDESHWARI DUBEY) : (a) and (b). The Working Journalists (Fixation of Rates of Wages) Act, 1958 was enacted in view of the Judgement of the Supreme Court on the decision of the Wage Board constituted under Section 8 of the Working Journalists (Condition of Service) and Miscellaneous Provisions Act, 1955. With the amendment made in 1962, fixation of rates of wages and prosecutions for violation, if any, in respect of the working journalists is done in accordance with the provisions of the Working Journalists and Other Newspaper Employees (Condition of Service) and Miscellaneous Provisions Act, 1955 and as such the question of presecution under the 1958 Act during the last three years does not arise.

Urban Loan Ceiling Laws

*390. SHRIMATI KISHORI SINHA : With the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether the Urban Arts Commission has suggested several changes in the urban land ceiling laws; and

(b) if so, the details thereof and Government's views thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) No Sir.

(b) Does not arise.

Change in Route of IC-295/296

*392. SHRI V. SREENIWASA PRASAD : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether the Indian Airlines has recently changed its route in respect of IC flight 295/296 diverting the same from Kanpur to elsewhere;

(b) if so, the earlier and the new route of this flight;

(c) whether disconnection of Kanpur with Bombay/Ahmedabad/Calcutta will not seriously affect the business of the industrial town of Kanpur;

(d) whether Government have received representations from different Chambers of Commerce etc. against rerouting of this flight; and

(e) if so, whether Government are considering to immediately restore the earlier route of this flight ?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL) : (a) and (b). prior to 25.7.1988, Indian Airlines was operating IC-295/296 on sectors Calcutta-Patna-Ahmedabad-Bombay each three times a week. With effect from 25.7.1988, these services have been combined and presently IC-295/296 is operating on Calcutta-Patna-Lucknow-Ahmedabad-Bombay, 3 times a week.

(c) Passengers desirous of travelling to Bombay, Calcutta and Ahmedabad can do so from Lucknow.

(d) Yes, Sir.

(e) At present, Indian Airlines is not in a position to reintroduce services between Kanpur-Calcutta and Kanpur-Bombay due to capacity constraints.

Flow to Foreign Tourists to Orissa

*393. SHRI NITYANANDA MISHRA : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) the number of foreign tourists who visited Orissa during the last three years, year-wise;

(b) the steps taken to fully utilise the State's capacity of attract more tourists;

(c) whether Government propose to contribute a part of the earnings from foreign tourists to State Government of Orissa for maintenance of the rich treasure of archaeological remains; and

(d) if so, the details thereof ?

**THE MINISTER OF STATE OF THE
MINISTRY OF CIVIL AVIATION AND
TOURISM (SHRI SHIVRAJ V. PATIL) :**

(a) As per the information available from the State Government the foreign tourist arrivals in Orissa during the last three years were as given below :

Year	Arrivals
1985	26,134*
1986	25,849
1987	26,848

*Figure for 1985 includes even those foreign tourists who did not stay in accommodation establishments within State.

(b) Steps taken for attracting more foreign tourists to the state of Orissa include improvement of tourism facilities in the State and publicit of tourist attractions of the State in overseas markets.

(c) and (d). The question of contributing in foreign exchange does not arise. But the Government are financing a number of schemes for strengthening tourist infrastructure in the State.

Polio Incidence in Delhi

***398. SHRI INDRAJIT GUPTA :**

SHRI H. N. NANJE GOWDA :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that a high incidence of polio has been reported in Delhi recently;

(b) if so, the details thereof; and

(c) the steps taken to contain the disease ?

**THE MINISTER OF STATE IN THE
MINISTRY OF HEALTH AND FAMILY
WELFARE (KUMARI SAROJ
KHAPARDE) :** (a) to (c). Yes, Sir, A statement is given below.

Statement

Reports collected from the major medical institutions in Delhi show that there was an increase in Poliomyelitis cases during the month of July and August, 1988 as compared to previous year.

Table below gives the details of poliomyelitis cases in Delhi during the last three years :

Year	Jan.	Feb.	Mar.	Apr.	May	June	Jul.	Aug.	Sept.	Oct.	Nov.	Dec.
1986	102	118	78	113	186	215	338	309	198	152	161	163
1987	177	128	235	321	371	334	189	182	259	206	111	59
1988	111	88	99	122	175	117	379	312	Upto	24.8.88		

To prevent poliomyelitis in Delhi and other parts of the country, Trivalent oral polio vaccine is administered to children below one year age under the immunisation programme. In Delhi, during April-June, 1988, 27,922 children below one year were immunised. As an additional measure an extra dose of OPV has been given to 5,51,426 children below 5 years age during July-August, 1988.

Staff on Northern Railway Pay Roll

***401. SHRI GURUDAS KAMAT :**

**SHRIMATI VYJAYANTHI-
MALA BALI :**

Will the Minister of RAILWAYS be pleased to state :

(a) whether the attention of Government has been drawn to the news-item in